

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1159
ANSWERED ON 11/02/2025**

IMPLEMENTATION OF SCHEMES UNDER NSAP

1159. DR. BYREDDY SHABARI:

SHRI SELVAM G:

SHRI NAVASKANI K:

SHRI C N ANNADURAI:

SHRI G LAKSHMINARAYANA:

SHRI APPALANAIDU KALISSETTI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and names of various pension schemes being implemented under the National Social Assistance Programme (NSAP);**
- (b) the number of beneficiaries covered under each component of NSAP during the last five years and the current year, State and district-wise including Andhra Pradesh;**
- (c) whether the NSAP has achieved its objective of providing social assistance to the poor, if so, the impact of the programme on reducing poverty among the elderly, widows and persons with disabilities;**
- (d) the details of funds allocated, disbursed and utilized under each schemes of NSAP during such period State and scheme-wise;**
- (e) the time by which the financial assistance amount under each pension scheme was initially fixed and the timeline of all subsequent revisions, if any;**
- (f) the existing mechanisms for monitoring and reporting discrepancies or leakages in the implementation of NSAP to ensure transparency and accountability;**
- (g) whether any independent evaluation or assessment of NSAP has been conducted and if so, the key findings of such evaluations; and**

(h) whether any technology has been integrated into the implementation of NSAP, if so, the details of measures such as Direct Benefit Transfer (DBT) and online beneficiary management systems and the extent to which such measures have improved transparency and efficiency?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Details and names of pension schemes under National Social Assistance Programme (NSAP) is given at Annexure-I.

(b): Under NSAP, since 2012, an overall cap of 3.09 crore beneficiaries has been kept for the country as a whole with State/UT and Scheme-wise cap, which is being continued till now. Scheme-wise and State/UT-wise number of beneficiaries for all States/UTs including Andhra Pradesh is given in Annexure-II. States/UTs are responsible for identification of beneficiaries as per eligibility criteria prescribed under the guidelines. Central funds are released to the States/UTs based on digitized number of beneficiaries or State/UT cap, whichever is lower. States/UTs are responsible for further flow of fund from top to bottom till disbursement to the beneficiaries in the District/ Block etc.

(c) & (g): From time to time, various impact assessment and evaluation studies have been carried out to assess the impact of NSAP schemes. As per the findings of these studies, the financial support provided under NSAP has been helpful in meeting day to day requirements of the beneficiaries. The programme along with other welfare schemes of the Government has impacted the life of the poor and destitute positively.

(d): Details of funds released under NSAP during the last five years and current year is given at Annexure-III.

(e): Year of initial fixation of pension amount under Old age, Widow and Disability Pension Schemes is 1995, 2009 and 2009 respectively. There is no specific timeline for revision of assistance prescribed under Scheme guidelines. However, pension amount under Old Age Scheme was revised from Rs. 75/- to Rs. 200/- in the year of 2007. Old age pension was increased to Rs. 500/- for

beneficiaries of 80 years & above in 2011. Further, assistance under Widow Pension and Disability Pension was increased to Rs. 300/- from Rs. 200/- in the year 2012.

(f): NSAP schemes in all the States/UTs are reviewed and monitored through Performance Review Committee (PRC), Nodal Officers Meetings, visits of Area Officers, Social Audit and regular & special monitoring by the National Level Monitors (NLM).

(h): Web-based pension payment portal (NSAP-PPS) operationalized as an end-to-end digital tool for Direct Benefit Transfer (DBT) mode disbursement of pension through PFMS has helped in ensuring speedy and efficient disbursement of pension assistance directly to the beneficiary. More than 90% pension disbursement under NSAP is through DBT mode. Digitization of beneficiary data along with Aadhaar/Mobile seeding has resulted in removing duplication of beneficiaries and leakage of resources.

Annexure-I

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 1159 to be answered on 11.02.2025 regarding Implementation of Schemes

Details and names of pension schemes under National Social Assistance Programme (NSAP)

- **National Old Age Pension Scheme - assistance of ₹ 200/- per month to persons in the age group of 60-79 years and ₹ 500/- per month to persons of 80 years and above. Currently, more than 221 lakh beneficiaries are covered.**
- **National Widow Pension Scheme - assistance of ₹300/- per month to widows in the age-group of 40-79 years and ₹ 500/- per month to widows of 80 years and above. Currently, more than 67 lakh beneficiaries are covered.**
- **National Disability Pension Scheme - assistance of ₹300/- per month to persons aged 18-79 years with severe or multiple disabilities and ₹ 500/- per month to persons of 80 years and above. Currently, more than 8.8 lakh beneficiaries are covered.**

Annexure-II

Annexure referred to in part (b) of Lok Sabha Unstarred Question No. 1159 to be answered on 11.02.2025 regarding Implementation of Schemes

State-UT-wise ceiling of beneficiaries under NSAP

Sl. No	States/UTs	Number of beneficiaries					Total
		NOAPS	NWPS	NDPS	NFBS	Annapurna	
1	Andhra Pradesh	663736	246832	24412	10906	54354	1000240
2	Bihar	3157256	635091	127100	35859	166600	4121906
3	Chhattisgarh	644429	203628	32085	12801	24196	917139
4	Goa	7308	5886	466	225	420	14305
5	Gujarat	620548	276078	20327	10695	35377	963025
6	Haryana	259865	70808	16583	4154	NI	351410
7	Himachal Pradesh	93178	21974	853	684	2644	119333
8	Jharkhand	985094	266077	26349	14148	54939	1346607
9	Karnataka	899422	452027	44825	18312	NI	1414586
10	Kerala	458813	320715	66928	4358	36904	887718
11	Madhya Pradesh	1575079	546920	101470	30826	NI	2254295
12	Maharashtra	1122920	80725	9322	34987	108000	1355954
13	Odisha	1418631	525045	90283	24697	64800	2123456
14	Punjab	112955	19294	5982	2673	NI	140904
15	Rajasthan	823972	315048	30513	12347	47500	1229380
16	Tamil Nadu	1282504	574258	64096	18445	66388	2005691
17	Telangana	480315	180720	20578	7794	38846	728253
18	Uttar Pradesh	4722613	1025236	85773	73075	NI	5906697
19	Uttarakhand	204557	23898	2880	4808	NI	236143
20	West Bengal	1281159	726172	59941	21553	65068	2153893
NE States							
21	Arunachal Pradesh	5893	288	112	346	1840	8479
22	Assam	695997	119955	34579	8524	25308	884363
23	Manipur	55891	7075	1005	669	3320	67960
24	Meghalaya	55734	8024	1558	781	3580	69677
25	Mizoram	24524	2278	722	197	1000	28721
26	Nagaland	45941	3827	1011	535	2600	53914
27	Sikkim	16928	1469	457	175	960	19989
28	Tripura	135232	17537	2131	984	5740	161624

Union Territories							
29	A&N Islands	585	3	2	86	560	1236
30	Chandigarh	2378	2486	100	80	440	5484
31	D&N Haveli and D&D	8754	2109	310	119	358	11650
32	NCT Delhi	113824	36361	4635	2270	8040	165130
33	J&K	130298	7631	2465	323	10220	150937
34	Ladakh	6486	443	219	112	3002	10262
35	Lakshadweep	155	87	51	9	60	362
36	Puducherry	17713	9821	1271	283	1580	30668
	TOTAL	2213068 7	673582 6	88139 4	358840	831642	3093838 9

NI : Not Implemented.

Annexure referred to in part (d) of Lok Sabha Unstarred Question No. 1159 to be answered on 11.02.2025 regarding Implementation of Schemes

Funds released to States/UTs under Indira Gandhi National Old Age Pension Scheme and Indira Gandhi National Widow Pension Scheme during the last five years and current year as on 06.02.2025

Rs. In crore

Sl.No.	States/UTs	IGNOAPS						IGNWPS					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	195.18	186.77	141.55	194.75	253.72	171.75	91.07	91.07	68.3	91.07	114.29	70.3
2	Bihar	948.89	1000.02	998.05	1006.18	1153.55	861.96	203.12	203.12	233.45	235.34	235.49	203.04
3	Chhattisgarh	186.42	98.55	183.58	187.69	190.63	193.63	65.48	45.23	70.56	73.06	75.03	75.73
4	Goa	0	0	0	0	0	0	0	0	0	0	0	0
5	Gujarat	173.64	173.64	130.23	173.64	183.06	137.62	19.03	78.81	40.49	0	0	0
6	Haryana	88.84	34.96	0	180.39	0	0	21.19	7.98	0	43.77	0	0
7	Himachal Pradesh	37.32	39.34	9.85	29.56	72.91	0	6.67	6.67	1.67	5	14.26	0
8	J & K	21.92	22.88	35.07	19.26	73.13	15.49	1.13	1.24	2.02	1.41	4.87	1.61
9	Jharkhand	202.64	206.38	327.09	202.62	196.36	173.79	50.14	75.53	120.56	99.18	72.98	55
10	Karnataka	295.97	300.73	291.52	232.42	303.75	0	170.6	170.6	167.61	159.46	133.87	0
11	Kerala	68.49	175.96	0	0	366.66	78.64	38.79	96.98	0	0	204.3	52.6
12	Madhya Pradesh	304.31	465.46	392.16	663.28	578.58	622.81	187.4	190.35	149.18	244.79	202.8	214.89
13	Maharashtra	307.01	305.48	241.31	135.68	0	407.17	0	15.58	19.65	13.5	0	43.21
14	Odisha	421.56	351.85	417.15	412.31	406.55	128.48	195.12	206.12	188.37	195.99	193.29	87.36
15	Punjab	32.86	36.03	8.47	0	9.35	17.82	0	5.77	1.71	0	3.58	3.45
16	Rajasthan	249.76	251.48	65.86	358.24	211.41	332.19	59.33	66.87	25.84	162.35	86.69	160.82
17	Tamil Nadu	350.23	201.26	589.85	203.98	427.97	311.98	192.7	96.35	218.02	236.23	214.96	149.32
18	Telangana	69.7	213.17	71.74	144.89	112.23	0	32.54	97.63	32.54	65.09	49.3	0
19	Uttar Pradesh	1230.55	1247.08	1272.82	1473.63	1257.23	1425.52	135.4	135.6	180.11	190.08	0	341.55
20	Uttarakhand	41.25	98.76	48.42	0	77.79	74.19	3.84	11.51	2.4	11.64	8.86	8.93
21	West Bengal	560.93	367.05	240.96	381.44	567.02	345.39	234.26	217.49	179.26	203.9	340.94	203.42

22	Arunachal Pradesh	0	0	0	0	8.34	0	0	0	0	0	0.51	0
23	Assam	241.55	253.8	247.6	254.44	234.92	181.61	42.32	42.6	41.61	42.18	42.61	32.08
24	Manipur	16.22	25.92	4.29	22.39	13.28	18.82	1.86	3.08	0.51	2.71	1.78	2.63
25	Meghalaya	10.92	17.19	8.69	17.92	18.23	13.78	1.85	3.15	1.47	2.74	2.89	2.26
26	Mizoram	9.26	9.35	4.72	9.3	9.23	9.24	0.71	0.71	0.36	0.76	0.83	0.86
27	Nagaland	18.09	18.47	14.16	9.77	15.34	21.22	1.38	1.38	0.69	1.72	0.7	1.78
28	Sikkim	4.89	8.17	0	7.04	0	0	0.42	0.81	0	0.68	0	0
29	Tripura	56.37	9.85	22.98	25.31	37.26	26.68	9.28	2.69	3.71	4.21	4.99	6.04
30	A&N Islands	0	0.79	0	0	0	0	0	0.27	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli and D&D	0	0	0	0	0	0	0	0	0	0	0	0
33	NCT Delhi	40	23.04	34.1	0	0	68.17	5.69	2.85	17.28	0	0	0
34	Ladakh	0.95		0	3.03	0	2.57		0.09	0	0.15	0	0.37
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	8.64	8.22	4.18	0	0	0	3.16	3.16	1.81	0	0	0
	TOTAL	6193.38	6152.61	5806.39	6349.17	6778.48	5640.53	1774.94	1881.28	1769.19	2087	2009.8	1717.24

Funds released to States/UTs under Indira Gandhi National Old Disability Pension Scheme and National Family Benefit Scheme during the last five years and current year as on 06.02.2025

Rs. In crore

SI.No.	States/UTs	IGNDPS						NFBS					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	9.05	9.05	6.79	9.05	11.32	6.96	22.47	22.47	16.85	22.47	28.08	16.85
2	Bihar	44.7	44.7	46.78	46.78	47.13	39	32.97	0	0	0	36.93	9.26
3	Chhattisgarh	11.59	8.9	11.85	11.86	11.89	11.91	26.37	5.22	11.68	27	0	16.88
4	Goa	0	0	0	0	0	0	0	0	0	0	0	0
5	Gujarat	4	4.59	5.72	8.44	7.53	5.65	14.13	16.52	11.13	16.52	16.52	8.49
6	Haryana	4.28	1.54	0	8.91	0	0	8.43	1.69	0	17.13	0	0
7	Himachal Pradesh	0.32	0.32	0.08	0.24	0.55	0	1.41	1.06	0.7	1.06	2.47	0
8	J & K	0.32	0.28	0.67	0.45	2	0.63	0.44	0.17	0	0	0	0
9	Jharkhand	9.07	7.12	12.2	9.83	7.25	2.47	9.76	0	11.89	30.03	0	2.6
10	Karnataka	16.18	16.18	16.18	15.74	12.91	0	37.72	37.72	18.86	27.73	0	0
11	Kerala	5.55	13.87	0	0	31.18	0	0	1.78	0	0	0	0
12	Madhya Pradesh	28.94	35.5	27.52	45.23	37.63	37.96	54.9	15.31	31.75	57.09	8.9	0
13	Maharashtra	0	0	0	0	0	0	28.29	19.95	34.91	21.97	0	0
14	Odisha	22.42	33.31	31.82	33.65	33.16	13.36	16.6	30.42	16.3	38.63	52.48	31.64
15	Punjab	0	1.74	0.45	0	1.11	1	0	3.84	0.51	0	1.38	0.62
16	Rajasthan	2.33	10.94	2.08	15.5	7.1	11.1	0	0	0	0	0	0
17	Tamil Nadu	16.16	10.61	34.06	17.59	23.69	16.37	19	19	0	19	9.34	8.17
18	Telangana	3.23	9.7	3.24	6.47	5.14	0	0	3.18	0	0	0	0
19	Uttar Pradesh	27.15	20.36	13.96	20.94	22.88	8.04	150.53	142.7	150.53	150.53	112.9	164.24

20	Uttarakhand	0.52	1.31	0.27	1.3	1.07	1.07	4.95	1.96	0	0	1.42	1.77
21	West Bengal	16.37	22.78	13.87	11.31	32.34	15.19	44.4	44.39	27.1	25.91	62.89	33.3
22	Arunachal Pradesh	0	0	0	0	0.2	0	0	0	0	0	0	0
23	Assam	7.01	7.01	7.01	12.93	12.29	9.26	0	0	0	0	0	0
24	Manipur	0.37	0.56	0.09	0.47	0.27	0.32	0.69	2.07	0.34	1.72	1.03	0.16
25	Meghalaya	0.3	0.36	0.17	0.47	0.56	0.44	0.8	0	0.8	0	0	0
26	Mizoram	0.15	0.15	0.07	0.2	0.26	0.27	0.41	0.41	0.2	0.41	0.3	0.51
27	Nagaland	0.36	0.36	0.27	0.36	0.28	0.38	1.1	1.1	0.83	1.1	0.83	1.1
28	Sikkim	0.17	0.25	0	0.21	0	0	0.33	0.09	0	0.22	0	0
29	Tripura	1.12	0.33	0.49	0.51	0.74	0.55	1.01	1.01	1.01	0	1.01	0
30	A&N Islands	0	0.05	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli and D&D	0	0	0	0	0	0	0	0	0	0	0	0
33	NCT Delhi	2.34	1.17	1.76	0	0	1.67	4.68	2.34	3.51	0	0	1.17
34	Ladakh		0.01	0	0.13	0	0.1	0	0.1	0.33	0.37	0	0.44
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0.47	0.09	0	0	0	0	0	0	0	0	0	0
	TOTAL	234.47	263.14	237.4	278.57	310.47	183.71	481.39	374.49	339.25	458.88	336.48	297.18
